

HIGH COURT OF DELHI : NEW DELHI

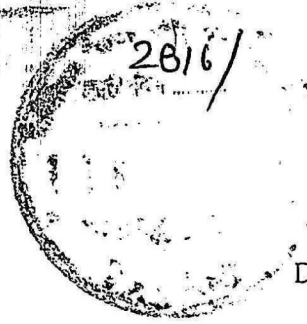
939
18-11-23

No. 1698/Estt./EI-1/DHC

Date: 18.11.2023

ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to appoint Mr. Sumedh Kumar Sethi, an Officer of Delhi Higher Judicial Service, presently posted as Additional Director, Delhi Judicial Academy in diverted capacity, as Joint Registrar, Delhi International Arbitration Centre, in this Court, on deputation basis, with immediate effect.



BY ORDER

Sd/-

(Kanwal Jeet Arora)
Registrar General

Endst. No. 23284-96/Estt./EI-1/DHC

Date: 18.11.2023

Copy forwarded to:-

- 1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
- 2 The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
- 3 Mr. Man Mohan Sharma, Director (Administration), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
- 4 Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
- 5 All Registrars/OsSD/Co-ordinator (DIAC).
- 6 All Joint Registrars/ Deputy Registrars.
- 7 Joint Registrar (Registrar General Secretariat).
- 8 Private Secretary to Hon'ble Judges.
- 9 The Pay & Accounts Officer No XXI, Delhi High Court.
- 10 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
- 11 Officer concerned.
- 12 To be placed in the personal file of the officer concerned.
- 13 Guard File.

Sindhu

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

Jud. Br.
(Signature)
18/11/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/31214 - 249

Dated: Delhi the

20 NOV 2023

Sub:- Appointment of Sh. Sumedh Kumar Sethi officer of DHJS posted as Joint Registrar, Delhi Arbitration Centre in High Court of Delhi on deputation basis.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, LAYERS, ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.


(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi